

OFFICE ORDER

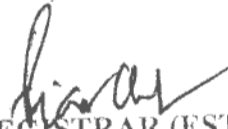
Hon'ble the Acting Chief Justice has been pleased to constitute a Committee comprising of Hon'ble Mr. Justice Vivek Singh Thakur and Hon'ble Mr. Justice Sandeep Sharma to examine and suggest implementation of directions issued in connection with Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 by Hon'ble Supreme Court in Civil Writ Petition (WP) No.349/2006, titled Voluntary Health Association of Punjab Vs. Union of India.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE
REGISTRAR GENERAL.

Endst.No.HHC/Admn.1 (18)/78-XV- **26233-39** Dated: 14.9.2017
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice;
2. Secretaries to the Hon'ble Judges;
3. All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Court Masters;
4. The Secretaries/Private Secretaries/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Admn.)/ Registrar (Estt.) & CPC;
5. All the Section Officers/Private Secretaries/ Chief Librarian/ Estate Officer;
6. The Section Officer (Computer) is directed to upload the above office order on the High Court website and also to update the website accordingly.
7. Guard File.

(From Sl. No. 1 to 7, High Court of H.P. at Shimla)


REGISTRAR (ESTT.)